

ACT NO. XXVIII OF 1920.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

(Received the assent of the Governor General on the 2nd
September, 1920.)

An Act to extend the operation of the Indian
Patents and Designs (Temporary Rules)
Act, 1915.

VI of 1915. **W**HEREAS it is expedient to extend the opera-
tion of the Indian Patents and Designs
(Temporary Rules) Act, 1915; It is hereby enacted
as follows:—

1. This Act may be called the Indian Patents Short title.
and Designs (Temporary Rules) Amendment Act,
1920.

VI of 1915. 2. In sub-section (3) of section 1 of the Indian Amendment
Patents and Designs (Temporary Rules) Act, 1915, of section 1,
for the words "six months" the words "one year" Act VI of
and six months" shall be substituted. 1915.